

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA  
UNSTARRED QUESTION NO. 1499  
TO BE ANSWERED ON 12<sup>th</sup> FEBRUARY, 2019

STORAGE OF WHEAT

1499. SHRI R.P. MARUTHARAJAA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has any proposal to engage private warehouses to ensure proper storage of wheat in the country, if so, the details thereof, Statewise particularly in the State of Tamil Nadu and if not, the reasons therefor; and
- (b) the details regarding the plan outlay and nodal agency in this regard?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) & (b): Government encourages private investment for storage of foodgrains through Public Private Partnership (PPP) mode through the following schemes:

- i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by Food Corporation of India (FCI). No funds are provided for construction of godowns and full investment is done by CWC, State Warehousing Corporations (SWCs) and private parties. The nodal agencies for implementation of this scheme are FCI, CWC and State Governments/Agencies. A capacity of 142.12 LMT has been created as on 31.12.2018 since the inception of this scheme. The agency-wise and State-wise details of work completed is at Annexure-I

- ii. Construction of steel silos: Government of India has approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in PPP mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. The nodal agencies for implementation of this scheme are FCI, CWC and State Governments/Agencies. Against this, as on 31.12.2018, steel silos of 6.25 LMT capacity have been created. The agency-wise and State-wise details are given at Annexure-II. The silos constructed by the private parties are taken over on guaranteed hiring by the Government Agencies for the stipulated concession period. In the case of silos constructed in Viability Gap Funding (VGF) mode, land is provided by the Government/Government Agencies and investment for construction is done by private party. There is a provision for seeking grant up to 20% of total project cost from the Government in this mode. In non-VGF mode, full investment including provision of land is done by private party.
- iii. Private Warehouse Scheme (PWS): Under this scheme, godowns are hired by FCI from private parties based on requirement for a minimum period of two years extendable by maximum one year. The godowns can be de-hired in the extended period. This scheme has been extended up to 31.03.2021 by FCI. Under this scheme, the capacity hired from private parties during last six months is as given below:

SL	State	Hired Capacity (in LMT) (Approx.)
1	Bihar	0.04
2	Maharashtra	0.90
3	Karnataka	0.14
	Total	1.08

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ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE UNSTARRED QUESTION NO. 1499 DUE FOR ANSWER ON 12<sup>TH</sup> FEBRUARY, 2019 IN THE LOK SABHA

The State-wise and agency-wise details of capacity completed under PEG Scheme as on 31.12.2018 are given below:

(figures in LMT)

SL	State	Central Warehousing Corporation	State Warehousing Corporations	Private Investors	Work Completed
1	Andhra Pradesh	0.00	0.36	0.52	0.88
2	Bihar	0.40	0.80	2.20	3.40
3	Chhattisgarh	0.40	4.97	0.00	5.37
4	Gujarat	0.05	0.00	0.45	0.50
5	Haryana	0.05	5.84	28.48	34.37
6	Himachal Pradesh	0.03	0.00	0.22	0.24
7	Jammu & Kashmir	0.00	0.00	1.62	1.62
8	Jharkhand	0.00	0.00	2.33	2.33
9	Karnataka	0.51	0.79	1.12	2.41
10	Kerala	0.05	0.00	0.00	0.05
11	Madhya Pradesh	1.08	4.77	7.17	13.03
12	Maharashtra	0.47	2.80	2.36	5.63
13	Odisha	1.73	1.20	0.60	3.53
14	Punjab	0.73	2.19	41.77	44.69
15	Rajasthan	0.00	0.45	1.90	2.35
16	Tamil Nadu	0.35	1.15	1.05	2.55
17	Telengana	0.30	0.00	2.39	2.69
18	Uttar Pradesh	0.00	0.00	0.10	0.10
19	Uttarakhand	0.06	1.40	13.18	14.64
20	West Bengal	0.89	0.00	0.60	1.49
21	Assam	0.00	0.00	0.25	0.25
22	Meghalaya	0.00	0.00	0.00	0.00
	Total	7.09	26.73	108.30	142.12

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ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE UNSTARRED QUESTION NO. 1499 DUE FOR ANSWER ON 12<sup>TH</sup> FEBRUARY, 2019 IN THE LOK SABHA

The State-wise and agency-wise details of capacity of steel silos completed as on 31.12.2018 are given below:

SL	State	Agency	Capacity (in LMT)
1	Punjab	FCI	0.25
2	Madhya Pradesh	State Government/Agency	4.50
3	Punjab	State Government/Agency	1.50
Total			6.25

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